

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1603
ANSWERED ON 02.07.2019

ALLOCATION OF FUNDS TO PANCHAYATS

1603. SHRI RAM MOHANNAIDU KINJARAPU:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the manner and basis of allocation of funds to Gram Panchayats by the Government;
- (b) the details of the mechanism being followed in this regard; and
- (c) the reasons in case no such mechanism is available with the Ministry?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) to (c) Under Fourteenth Finance Commission (FFC) award for the period 2015-20, grants to the tune of Rs. 2,00,292.20 crore for the period from 2015 to 2020 have been allocated to Gram Panchayats constituted under Part IX of the Constitution, amounting to an assistance of Rs. 488 per capita per annum at an aggregate level for 26 States. The grants are distributed among the States using the criteria of population and area in the weightage of 90:10 respectively. States further distribute the grants amongst Gram Panchayats on the basis of formula prescribed by the State Finance Commission (SFC) or in its absence using the FFC formula of 90 per cent weight for population and 10 per cent weight for area. Details of grants allocated to 26 States is given at Annexure.

Annexure referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No.1603 answer on 02.07.2019

Allocation of Fourteenth Finance Commission grants to the States for Gram Panchayats

(Rs in crore)

Sl. No.	State/Year	2015-16	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	934.34	1463.45	1686.85	1947.32	2622.13
2	Arunachal Pradesh	88.52	138.66	159.82	184.49	248.44
3	Assam	584.80	915.98	1055.80	1218.82	1641.19
4	Bihar	2269.18	3554.23	4096.80	4729.38	6368.25
5	Chhattisgarh	566.18	886.82	1022.18	1180.02	1588.94
6	Goa	14.44	22.62	26.07	30.10	40.53
7	Gujarat	932.25	1460.18	1683.08	1942.96	2616.26
8	Haryana	419.28	656.72	756.98	873.86	1176.68
9	Himachal Pradesh	195.39	306.05	352.76	407.24	548.36
10	Jammu & Kashmir	373.96	585.73	675.15	779.40	1049.49
11	Jharkhand	652.83	1022.53	1178.63	1360.62	1832.12
12	Karnataka	1002.85	1570.77	1810.55	2090.10	2814.39
13	Kerala	433.76	679.40	783.12	904.03	1217.30
14	Madhya Pradesh	1463.61	2292.46	2642.40	3050.41	4107.48
15	Maharashtra	1623.32	2542.61	2930.76	3383.28	4555.70
16	Manipur	22.25	34.84	40.16	46.36	62.43
17	Odisha	955.52	1496.64	1725.11	1991.48	2681.59
18	Punjab	441.70	691.84	797.45	920.58	1239.58
19	Rajasthan	1471.95	2305.52	2657.47	3067.80	4130.90
20	Sikkim	16.03	25.11	28.95	33.41	44.99
21	Tamil Nadu	947.65	1484.31	1710.90	1975.07	2659.50
22	Telangana	580.34	908.99	1047.75	1209.53	1628.68
23	Tripura	36.24	56.76	65.43	75.53	101.71
24	Uttar Pradesh	3862.60	6050.02	6973.57	8050.34	10840.04
25	Uttarakhand	203.26	318.37	366.97	423.64	570.44
26	West Bengal	1532.21	2399.91	2766.26	3193.39	4300.01
	Total	21624.46	33870.52	39040.97	45069.16	60687.13